NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.446/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th November 2017, 10.30 A.M.

| Name of the Company | | Shreeshyam Metaliks Pvt.LtdVs-Concast Steel & Power Ltd. | | |
|---------------------|-------------------------|--|------------------------|----------------------------|
| Under Section | | 9 IBC 10S.Fl. of model | | |
| SI. No. | Representa LE | nation of Authorized tive (IN CAPITAL ETTERS) | Appearing on behalf of | Signature with date |
| | | | Corporate Debto | 7 Ri |
| | 5. K. K | | ν 5 | |
| MVS. | Dipolio | en Die | 4 | _ |
| | ingli Adv | // | orporate Destor | Lasali. |
| Riti | Boss Adv. Base Basal | | | 13/11/17 or S.h Singhi. |
| KANIS | знк Кнет | AN, ADV | PETITIONER | Kanish Kluban 13/11/17 |

ORDER

Ld. Counsels for the petitioners and the respondents are present.

As per order dated 7th November 2017 this petition has been admitted

under Section 9 of I& B Code 2016 and IBBI can nominate any person as Interim Resolution Professional. But till date, no information was received from IBBI. The Registry is again directed to send information to the IBBI by e-mail today for the appointment of an Interim resolution professional as per section 16(4) of I&B Code, 2016.

makes a shareaver "

List on 16.11.2017.

(Jinan K.R.)

Member (J)

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(V.P. Singh) Member (J)